NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 298/16	TP 219/17	Hearing	391 / 394	Trianz IT & Cloud Solutions Pvt. Ltd.

NO. & PHONE NUMBER

NAME (IN CAPITAL)

REPRESENTATION TO WHOM

SIGNATURE

D Prima Hatti

Roc

2) Syelli 5: Sagar Associate 986 3309318

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ORDER

Counsel for Petitioner is present. Smt. Prema Hatti, Standing Counsel for ROC & R.D is present. She requested time for filing report. Counsel for petitioner reported that notice has served on O.L and no representation from O.L office. She undertake to file proof about service of notice on O.L. List it on 18/08/2017.

Member (T)

Member (J)